

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 639/2022

In the matter of:

Pritipal Sharma

...Applicant

Versus

Govt. of NCT of Delhi & Others

...Respondents

NDOH:-20.03.2023

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Filed by:

New Delhi:

Dated: 15.03.2023

Delhi Pollution Control Committee

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**RESPONSE ON BEHALF OF DELHI POLLUTION CONTROL
COMMITTEE (RESPONDENT NUMBER-2) IN VIEW TO THE ORDER
DATED 06.12.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

Affidavit of Ajeeta Dayal Agrawal, presently working as Senior Environmental Engineer, Delhi Pollution Control Committee, 5th floor, ISBT Building, Kashmere Gate, New Delhi 110006 in compliance to the order dated 31.10.2022.

1. I the above-named deponent do hereby solemnly affirm and declare that I am an authorized officer of the Delhi Pollution Control Committee and competent to swear in the present affidavit on the basis of records.
2. That this Hon'ble Tribunal took up the above referred matter on 15.09.2022 and was pleased to constitute a Committee of the Central Ground Water Authority, Delhi Jal Board, DPCC and Deputy Commissioner (South) to take action against illegal extraction of ground water for commercial purposes unauthorizedly and 10 year old diesel tractors without number plates are also being used by Rinku (respondent number-5) at Ho. No. GI-2035, Aya Nagar, and the plot opposite side of the street in front of House No. GI-2038, Aya Nagar, New Delhi - 110047.
3. That in compliance with the order dated 15.09.2022, DPCC filed the joint Committee report through email dated 15.11.2022, which is available on the records of this Hon'ble Tribunal.

4. That, this Hon'ble Tribunal considered the report of DPCC on 05.12.2022 and pleased to direct the Joint Committee to revisit the above-said plot and verify the factual position and file reply/ response.
5. That, the joint team consisting of the representative of CGWA, DJB, Revenue Department and DPCC on 03.02.2023. During the joint inspection it was observed that:
 - Local inquiry reveals that in the plot/ address, an illegal bore-well exist and this bore-well is used for RO Plant for commercial purposes (Selling of Water).
 - The main gate of the plot was found locked.
 - After ascertaining that there was nobody inside the premises, the main gate of the premises/ plot and main valve of water tank has been sealed.
 - In the meantime, some relative of the plot owner visited the site and admitted that there is an illegal bore-well and RO Plant which was used for commercial purpose.
 - During the joint inspection, Revenue Department completed the sealing process.

Copy of the inspection report dated 03.02.2023 alongwith photographs taken during the inspection are enclosed herewith as ANNEXURE-1. (Colly)

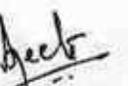
6. That, in view of the above, the present response may kindly be taken on record.

Prayed accordingly,


Deponent

Verification

Verified at New Delhi on this 10th day of March, 2023 that the contents of the above affidavit are true and correct to my knowledge and noting false has been stated therein and no material has been concealed there from.


Deponent

संयुक्त सर्वेक्षण व अवैध बोरेल सील कार्यवाही

(3)

आज रोज दिनांक 03/02/2022, N.G.T. केस No. 639/2022,

केस टर्नटल श्रीतिपाल शर्मा vs G.N.C.T of Delhi & Ors. आदेश दिनांक 06/12/2022 की अनुपालना में संयुक्त सर्वेक्षण C.G.W.A., D.J.B., राजस्व विभाग और DPCC के अधिकारियों की उपस्थिति में किया गया। N.G.T. आदेश में दर्ज पता GI-2038 के सामने स्थित प्लॉट पर पहुँचे। मौके पर स्थानीय प्रहताद की गई। प्रहताद में मालूम हुआ कि उपरोक्त प्लॉट के परिसर में अवैध बोरेल स्थित है और इस बोरेल को R.O. प्लॉट के लिये इस्तेमाल किया जाता है व पानी केवा जाता है मौके पर उपरोक्त प्लॉट के गेट पर ताला लगा मिला, यह सुनिश्चित किया गया कि प्लॉट में कोई भी नहीं है अतः परिसर के गेट पर लगे ताले और पानी की टंकी का गेट वाल्व सील किया गया। तभी मकान मालिक का कोई रिश्तेदार मौके पर आया जिसने अपनी पहचान बताने से इनकार कर दिया व स्वीकारा कि इस प्लॉट में अवैध बोरेल व R.O. प्लॉट है परन्तु ताला खोलने से मना कर दिया। इसलिये कोर्ट के आदेशानुसार व जन कल्याण के लिये राजस्व विभाग के उपस्थित अधिकारियों द्वारा सीलिंग की कार्यवाही उपरोक्त सभी विभागों के अधिकारियों की उपस्थिति में की गई। मौके पर किसी भी प्रकार की मजाहमत पेश नहीं आई।

[Signature]
03/02/23

[Signature]
31/1/23

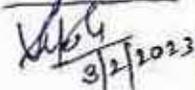
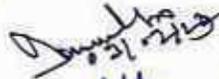
[Signature]
3/2/2023
Shilp Gupta
Scientist-C
9560188658

[Signature]
03/02/23
AMZAD KHAN
JEE, DPCC
8860364102

[Signature]
03/02/23
VEJAY KUMAR
JE/DPB
965030985

OFFICIALS PRESENT DURING THE INSPECTION IN OA NO - 639/2022
PRITIPAL SHARMA VS GNCTD'' 400 03/02/2023

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	Signature	Mobile No
1. SHILPI GUPTA , SCIENTIST-C, CGWA	 3/2/2023	9560188658
2. VIJAY KUMAR , JE , DJB		965036985
3. PAPPU MEENA , Patwari [SDM OFFICE MEHRAOLI]		8700348179
4. PAWAN CHAMBRA , Kanungo	 03/02/2023	9899559154
5. AMZAD KHAN , JEE, DPCC		8860364102

Signature of Shilpi Gupta

